

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.27/(MAH)/2016
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES: Mr. Sachin Chaturvedi
V/s.
M/s. Apollo Ingredients India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

C.P. No. 27/241/NCLT/MB/MAH/2016

1. None present. Although on the last occasion this date of hearing was duly communicated in the open Court to both the sides.
2. List the matter for Final Hearing on **27.06.2017**.

Dated: 01.05.2017

Sd/-
M.K. Shrawat
Member (Judicial)